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SLP(Crl.)No. 2946 OF 2001

ITEM No.26

Court No. 3

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 2946/2001

(From the judgement and order dated 17/04/2001 in CRLA 602/92
of The HIGH COURT OF MADRAS)

SUBRAMANI & ORS.

Petitioner (s)

VERSUS

STATE OF TAMIL NADU

Respondent (s)

(With Office Report)

With
CRLMP Nos. 13555 and 13556 of 2001 (applications for permission to
file addl. documents and exemption from filing O.T.)

Date : 29/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIK
HON'BLE MR. JUSTICE N. SANTOSH HEGDE

For Petitioner (s) Mr. K.V. Viswanathan, Adv.
Mr. Atul Kumar Sinha, Adv.
Mr. K.V. Venkataraman, Adv.

For Respondent (s) Mrs. Revathy Raghavan, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

The applications for permission to file additional
documents and exemption from filing O.T. stand allowed.
Leave granted.
Prayer for bail stands rejected for the time being.

.SP1

(J.S. Rawat)
Court Master

(Prem Prakash)
Court Master